GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA UNSTARRED QUESTION NO: 2734 (TO BE ANSWERED ON THE 20th March 2018)

EXPANSION OF RUNWAY AT TUTICORIN AIRPORT

2734. SHRIMATI SASIKALA PUSHPA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has received required land from State Government of Tamil Nadu for the expansion of runway of Tuticorin airport and its
- (b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) to (c): Airports Authority of India (AAI) has projected a land requirement of 586 acres to the State Government of Tamil Nadu for expansion of runway of Tuticorin airport and its modernisation/upgradation. The State Government has handed over 366.24 acre of land to AAI and has initiated action for the acquisition of remaining land.